

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 119 of 2020

In the matter of:

Vivek Mudgil

....Appellant

Vs.

M/s. Enivoy Systems Pvt. Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Deeptakirti Verma, Advocate.

For Respondents: Sarvapriya Makkar, for R-2.

ORDER
(Virtual Mode)

09.04.2021: In terms of the Order dated 17.02.2021, Learned Counsel for the Appellant have filed the Photostat copies of the subsequent Order passed by the Learned NCLT, New Delhi Court No. 2, which is taken on record.

Today when the case was called out Learned Counsel for the Respondent submitted that his leader in this case is suffering from fever and today he is undergoing test of Covid-19.

List this case on **10th May, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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